

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 104(MB)/2011  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: Mshind Dayaram Kapse  
Vs.  
M/s. Den Masik City Cable Network Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

|    |                     |      |   |   |
|----|---------------------|------|---|---|
| 1. | MR. SAURABH KALIA   | ADV. | } | } |
| 2. | MS. SAMRIDDHI GOGIA | ADV. |   |   |

Petitioners

|    |                      |              |   |   |
|----|----------------------|--------------|---|---|
| 1. | MR. ABHIRAM VADHISHT | Sr. Advocate | } | } |
| 2. | MS. PRACHI DHANANI   | Advocate     |   |   |
| 3. | MR. SOUSALBH GUPTA   | Advocate     |   |   |
| 4. | MS. PRIYA CHOUHAN    | Advocate     |   |   |

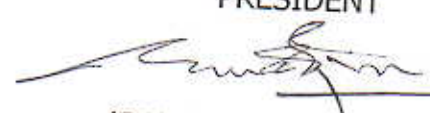
Respondent  
Nos. 1 to 8

**ORDER**

Part heard.

List for further arguments on 23<sup>rd</sup> September 2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)